

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. 10 of 2013 in
Appeal No. 66 of 2012

Dated : 8th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh Biomass Energy Developers Association... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors. ... Respondent(s)

Chhattisgarh State Power Distribution Co. Ltd. – Review Petitioner/R-2

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Ms. Swapna Seshadri for Commission

ORDER

Admit. Issue notice. Ms. Swapna Seshadri takes notice on behalf of the Commission. Notice be issued to the other Respondents returnable on 08.08.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **08.08.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg